

ITEM NO.75

REGISTRAR COURT

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 3506/2024

LATHA MUKUND

Petitioner(s)

VERSUS

MUKUND JOTHICHANDER

Respondent(s)

Date : 24-04-2025 This petition was called on for hearing today.

For Petitioner(s) :

M/S. Lawfic, AOR
Mr. Bobby Augustine, Adv.
Mr. Vishnu Shankar M., Adv.
Mr. Nitin Sharma, Adv.
Ms. Iram Naaz, Adv.
Ms. Athira G. Nair, Adv.

For Respondent(s) :

Mr. K. S. Mahadevan, Adv.
Ms. Swati Bansal, Adv.
Mr. R. Rangarajan, Adv.
Mr. Aravind Gopinathan, Adv.
Mr. Rajesh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is granted four weeks' time for filing counter affidavit.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matter for listing before the Hon'ble Court as per rules as Hon'ble Court has on 06.01.2025 directed to issue notice, returnable in four weeks.

SUJATA SINGH
Registrar

HJ